

the original capacity, and allotments on the basis of the revised assessed capacity will be made from quarter April-June 1954.

#### HANDLOOM WEAVERS

\*1357. **Shri Gadilingana Gowd:** (a) Will the Minister of Commerce and Industry be pleased to state the amounts given to Andhra and Madras States from the Handloom Fund for giving relief to the weavers?

(b) Is the relief intended for weavers covered by co-operatives only or for all the weavers?

(c) What instructions have been issued to the State Governments regarding giving relief to the weavers from this fund?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):**  
(a) Madras: Rs. 76,11,815.

Andhra Rs. 36,90,925.

This does not include the amount of Rs. 10 lakhs given to Madras State as a special loan for installing a co-operative Spinning Mill at Tirunelveli from General Revenues.

(b) This is left to the discretion of the State Governments; but as far as possible financial assistance is rendered to the State for schemes sponsored through the medium of Co-operative Societies.

(c) The State Governments have been advised to submit schemes for the development of the handloom industry based on the general principles laid down in this behalf by the All-India Handloom Board, a copy of which was laid on the Table of the House on the 16th November, 1953, in reply to starred question No. 2.

#### COTTON YARN

\*1358. **Shri Gadilingana Gowd:** (a) Will the Minister of Commerce and Industry be pleased to state whether cotton yarn production in the country has increased?

(b) Is it a fact that owing to the surplus position of yarn Government have permitted export of cotton yarn to other countries?

(c) If the answer to part (b) above be in the affirmative, what is the number of bales and the various counts of yarn that have been permitted for export?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):**  
(a) Production is on the increase.

(b) Exports of a limited quantity have been permitted to reduce the pressure of stocks on mills.

(c) 21,000 bales of counts upto 36s and 4,000 bales in counts above 36s but below 80s approximately for each half year of 1953.

#### WATER SUPPLY TO LAJPAT NAGAR

\*1359. **Shri Nand Lal Sharma:** (a) Will the Minister of Rehabilitation be pleased to refer to starred question No. 1239 given on 17th December, 1952 and state whether the commitment of Government regarding filtered water supply to Lajpat Nagar has been carried out and whether the water has been made available to the residents of Lajpat Nagar by now?

(b) If not, what are the reasons for the delay and when do Government expect to provide the water supply?

**The Minister of Rehabilitation (Shri A. P. Jain):** (a) and (b). The first phase of the water supply scheme has been completed and filtered water supply for Lajpat Nagar is available. The supply has to be given through the Local Body and negotiations in this behalf through the State Government are expected to be completed shortly.

#### WATER SUPPLY TO LAJPAT NAGAR

\*1360. **Shri Nand Lal Sharma:** (a) Will the Minister of Rehabilitation be pleased to state whether it is a fact that the New Delhi Municipal Committee are insisting upon installation